

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-20/2001(pt.)/6691/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Darak Ullah,
P.O., STAT, Assam & Member, MACT No. 1,
Kamrup, Guwahati.

Dated Guwahati, the th 14 August, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/3698/24 Dated 12.08.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 12.08.2024**, has been granted. The Presiding Officer/Member, MACT No. 2, Kamrup (M), in his absence, the Presiding Officer/Member, MACT No. 3, Kamrup (M), in his absence, the District & Sessions Judge, Kamrup (M), and in his absence, the next senior most Judicial Officer available at the station would be in charge of your Court and Office during your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-20/2001(pt.)/6692-6694(A)/A, dated , 14-08-24

Copy to:

1. The Presiding Officer/Member, MACT No. 2, Kamrup(M), Guwahati.
2. The Presiding Officer/Member, MACT No. 3, Kamrup(M), Guwahati.
3. The District & Sessions Judge, Kamrup (M).
- ✓ 4. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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